

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1766
ANSWERED ON:30.11.2009
WITHDRAWAL OF DEPOSITS FROM EPF
Joshi Shri Pralhad Venkatesh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there has been incidents of heavy withdrawals of deposits by employees from the Employees Provident Fund (EPF) due to economic slowdown; and

(b) if so, the details thereof alongwith the quantum of amount withdrawn during each of the last three years and the current year, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): No, Madam.

(b): The details of withdrawal cases/amount disbursed during each of the last three years is given below:

Year	Withdrawal cases received during the year	Claims settled (Rs. in crores)	Amount disbursed
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2006-07	36,06,206	29,35,34	98,526.04
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2007-08	40,09,341	32,63,204	9,798.78
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2008-09	46,59,330	37,94,761	11,681.05
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Hence, it can be seen that the increase in withdrawal cases/amount disbursed for the year 2008-09 as compared to the previous years is within normal limits.

The Region/State-wise details of withdrawals during each of the last three years is given at Annexure.